## **Declaration of Assets and Liabilities**

A	0 -	Year 2022
8A 2736	61	
Jan n	I, kusum lata, w	ife of Shashi Bhushan Prasad ,
13	agedyears, belonging to	Bihar Legislative Assembly, Secretariat
186/ se	ervice and presently working as OFFICE ATTE	ENDANT give herein below the details of the

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	5000/-	Shashi Bhushan Prasad			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-1,50,000/- UB-2000/-	135000 / -SBI GRAMIN BANK Rs- 9550/-			
(iii)	Bonds, Debentures and Shares in companies	RD-5000				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)		Royal Enfild BIKE			
(vi)	Jewellery (give details of weight and value)	100g, GOLD 350g, silver				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr No	, Description	Self	Spouse Name(S)	Dependan t-1	Dependan t-2	Dependant-
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			Name	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	d				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Sri Shashi Bhushan Prasad, own house at mehndiganj deep nagar, patna city Rs				
')	Others (such as interest in property)	12,00000/-				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

		Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
a)	(i) Loans from Banks	Department (s)	on
	(ii) Loans from financial		
	institutions		
	(iii) Government Dues: (a) dues to departments		
	dealing with government accommodation		
	(b) dues to departments		
	dealing with supply of water		
	(c) dues to departments		
(	dealing with supply of electricity		

(e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, if any  (b)  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment	
(b)  (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment	
surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment	
indicate the assessment	
year upto which Wealth Tax return filed.]	
(iii) Sales Tax [Only in case of proprietary business]	
(iv) Property Tax	20.00

C. <u>Personal De</u>	etail	
GPF/CPF/PRAN No.	:-	110195365707
Gender	:-	F (M/F)
Date of Birth	:-	0 9 0 2 1 9 8 9 (DD/MM/YYYY
Class/Group	:-	c (A/B/C
Cagre	:-	OFFICE ATTENDANT (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA, BIHAR
I hereby dec		that the above details are true to the best of my

Signature Kusym Lata

Name of Employee: . : kusum lata

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly, Secretariat.

Note:

Place: Patna

Date: 15 02 2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.